## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 340/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:

Nitin Hasmukhlal Parikh

(Diamond Power Transformers Ltd)

V/s.

Madhya Gujarat Vij Company Ltd & Ors.

Section of the Companies Act:

Section 19 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTER:	S) DESIGNATION	REPRESENTATION	SIGNATURE	
1. RITURAJ MGENA	ADVOCATE	MGVLL(R1)	Dy-18-7	
2. PRAMAN DESA	Z ADVJ (ATE	MoBank	John. Muleur	e de la
3. PAVAN S-GODIAV	JAJOVOCATE	APPLICANT	Mullen	
4. Vivous Bairoger 1 Himani kni, kini	Adrocate	Paper solat Tor Rudo	D ~ 1.	
	15500 Etc			

## **ORDER**

Learned Advocate Mr. Pavan Godiawala present for Applicant. Learned Advocate Mr. Ritu Raj Meena present for Respondent. Learned Advocate Mr. Vinay Bairagra i/b Learned Advocate Ms. Himani Kini present for IOB. Learned Advocate Mr. Pranav Desai present for UCO Bank in IA 340/2017.

Both sides counsels represented that Special Civil Application no. 14185/2017 is pending before Hon'ble High Court of Gujarat and the matter is listed on 23.11.2017.

Hence, this the matter on 30.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of November, 2017.